

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3747
ANSWERED ON:17.04.2008
WELFARE SCHEMES FOR MINORITIES
Barad Shri Jashubhai Dhanabhai

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the schemes proposed to be launched by the Government for the welfare of the minorities in the States/UTs including Gujarat;
- (b) the salient features of these schemes;
- (c) the status of implementation of the existing schemes, State-wise;
- (d) the actual benefits accrued to the minorities, State-wise;
- (e) the complaints/suggestions received so far in respect of such schemes, State-wise; and
- (f) the steps taken/being taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF MINORITY AFFAIRS (A.R. ANTULAY)

(a) & (b): The Prime Minister's New 15 Point Programme for the Welfare of Minorities was announced in June, 2006. Among the important schemes included in the programme are the following:-

- (i) Merit- cum-means based scholarship for technical and professional courses at undergraduate and post-graduate level,
- (ii) Post-matric scholarship scheme,
- (iii) Pre-matric scholarship scheme,
- (iv) Free coaching and allied scheme,
- (v) Schemes of Maulana Azad Education Foundation,
- (vi) Schemes of National Minorities Development Corporation.

The programme also envisages earmarking of benefits for minorities in schemes considered amenable to such earmarking. The details of the programme are available on the website www.minorityaffairs.gov.in

(c) & (d): Scheme-wise and state-wise details of funds released and number of beneficiaries are annexed.

(e): No complaints have been received in respect of these schemes,

(f): Does not arise.